]

SHRI S. MAHANTY: Was it originally stipulated and also given in the press by the Government of Orissa that the Iron and Steel Factory was going to be established in Bonai?

SHRI T. T. KRISHNAMACHARI: May be, it is quite possible.

SHRI S. MAHANTY: I wanted a definite reply.

SHRI T. T. KRISHNAMACHARI: How could I be responsible for anything the Orissa Government says ?

SHRI S. MAHANTY : Did not the State Government of Orissa intimate this matter to the Minister of Industry and Commerce ?

SHRI T. T. KRISHNAMACHARI: The Government of Orissa is keen to have a factory. The Government of Madhya Pradesh is keen to have a factory. If we have the necessary money my colleague, the Minister for Production, would establish a factory in Orissa as well as in Madhya Pradesh.

SHRI O. SOBHANI : Will Government consider the case of Bastar before determining the site of the factory?

SHRI T. T. KRISHNAMACHARI: The question of determining the site of this factory is not entirely in the hands of the Ministers of the Govern-It is in the hands of the exment. perts who have to decide the location. There is also the overall consideration of incidental cost. If we establish a factory in Bihar, well, the overall cost would be only about 7 crores. If we establish the factory in Orissa it will be 11 crores, if we establish it in Madhya Pradesh it will be 14 crores, if we establish it in Bastar it may be 25 crores. These are the considerations which have to be determined.

SINDRI FERTILISER FACTORY

*66. SHRI S. N. MAZUMDAR : Will the Minister for Production be pleased to state (a) whether it is a fact that the Sindri Fertiliser Factory was visited by a foreign expert on industrial relations;

(b) if so, what is his name, nationality, qualifications and previous experience;

(c) how far he was aware of the conditions of Indian industry and the life of Indian workers;

(d) what advice the above specialist tendered to Government; and

(e) whether Government will place a copy of his recommendations on the Table of the Council ?

THE MI NISTER FOR PRODUC-TION (SHRI K. C. REDDY) : (a) No.

(b) to (e). Do not arise.

KOREAN GERM WARFARE

*67. SHRI P. SUNDARAYYA : Will the PRIME MINISTER be pleased to state :

(a) whether the Report of the International Commission which investigated into the charges of germ warfare in Korea has been brought to the notice of the Government of India; and

(b) whether the Government of India have taken any steps on the basis of this Report?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AF-FAIRS (SHRI JAWAHARLAL NEHRU) : (a) Presumably the hon. Member is referring to the report by the Commission of International Association of Democratic Lawyers of which the Government are, of course, aware.

(b) No, Sir.

11 A.M.

SHRI P. SUNDARAYYA : I don't mean the International Lawyers but the recent International Scientists Mission that went there and reported. SHRI JAWAHARLAL NEHRU : Government are not aware.

SIRI P. SUNDARAYYA : Is it not a fact that this International Commission of Scientists reported nearly two months back on this ?

MR. CHAIRMAN : How can he answer that when he says that he is not aware of it.

SHRI P. SUNDARAYYA : Even if it is the International Association of Democratic Lawyers that reported, why was it that the Government did not take any action ?

SHRI JAWAHARLAL NEHRU: Government has not received any kind of formal communication from any of these bodies. We have read brief reports in the newspapers. But the real difficulty is that all these organisations are, if I may say so with all respect to the Members in them, rather one sided and therefore it is a little difficult to settle such an intricate problem by one sided enquiry.

SHRI P. SUNDARAYYA : If the Ambulance Mission is there can you not get a report from them about these things ?

SHRI JAWAHARLAL NEHRU: No. The Ambulance Unit consists neither of lawyers nor, scientists.

SHRI P. SUNDARAYYA : If the Ambulance Mission consists of doctors would they not be able to tell whether any germs were used in the warfare or not from the injuries ?

SHRI JAWAHARLAL NEHRU : I am not aware of the hon. Member's scientific training, but it is an exceedingly difficult thing for the highest scientist in the world to come to a final conclusion about this matter after a lapse of some period. They can do if they are there but after a month or two it becomes almost im-It is circumstantial and it possible. is a highly intricate matter. Ι submit, it shows that the hon. Member had not quite realized what such an enquiry means.

SHRI P. SUNDARAYYA : Is there any proposal or any effort on the part of Government to find out the actual facts by sending out some of our own eminent scientists ?

SHRI JAWAHARLAL NEHRU: No, Sir. This is a foreign country and the Government of India does not function in territories outside India.

SHRI C. G. K. REDDY : Is it a fact that the Government of India offered to send a mission to enquire into these allegations ; and if that is so, what was the answer received from the participants to this offer ?

SHRI JAWAHARLAL NEHRU: No, Sir. We made no such offer. We did make a suggestion that some kind of an impartial enquiry, that is to say, an enquiry accepted by the parties concerned, would be desirable to put an end to this trouble.

SHRI C. G. K. REDDY : And what was the answer from the participants in this war ?

SHRI JAWAHARLAL NEHRU: As far as I can remember, each participant thought that its own enquiry was the most impartial one that could be held.

SHRI H. D. RAJAH : May I know, if these so-called international bodies are bound to send their reports to individual Governments like our Government about these matters so that our Government could take steps on them ? Are they bound to send us their reports, by some regulations or statutes ?

MR. CHAIRMAN : The question answers itself. Obviously, "No".

COMMUNITY DEVELOPMENT PROJECTS

*68. SHRI B. RATH : Will the Minister for PLANNING be pleased to state : (a) who finalises the budgets for